

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **09.07.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 53/2024 IA No. 158/2024	State Bank of India Vs India Power Corporation Ltd.	Mr. Edward James	Ms. Deepika Murali

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag For Caveator
2	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd.	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag For caveator
3	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024 For Condone Delay IA No. 630/2024	Ravi Srinivas S Erst Managing Director, Super Agri Seeds Pvt. Ltd. Vs Dr KV Srinivas, Liquidator, Super Agri Seeds Pvt. Ltd. & 2 Ors.	Mr. TK Bhaskar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 221/2021 (CA (AT) (Ins) No. 153/2020)	R Venkatakrishnan Vs L&T Finance Limited	Mr. TK Bhaskar	Mr. Varun Singh
5	Comp App (AT) (CH) (Ins) 337/2022 For Stay IA No. 758/2022 For Exemption IA No. 759/2022 For Condone Delay IA No. 990/2022 To adv. Hg. IA No. 907/2022	M.K.Resely & 7 Ors Vs Union Bank of India Erattupetta Branch & 2 Ors	Mr. S. Easwaran Mr. Jerin Asher Sojan	Mr. Varun Srinivasan- R1 Ms. Shinu J Pillai R2 Mr. AG Sathya Narayana- R3
6	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 & IA No. 638/2023)	Mr. Vijay Kumar Penmetsa, Erst. Director of Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors. WITH	Mr. Abishek Anand	Mr.Suryanarayana-R1
7	Comp App (AT) (CH) (Ins) No.30/2022 For Condone Delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand-R1
8	TA (AT) No. 205/2021 (CA (AT) (Ins) No. 1228/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Pvt. Ltd.	Ms. Anusha Peri	Mr. Kumar Mihir
9	TA (AT) No. 65/2022 (CA (AT) (Ins) No. 977/2019)	Wipro Limited Vs Navayuga Infotech Pvt. Ltd.	Mr. Gaurav Bahl	Mr. Yelamanchili Shiva Santosh Kumar
10	TA (AT) No. 193/2021 (CA (AT) (Ins) No. 818/2020)	Damodar Muddukrishna Vs Cygilant India Research & Development Pvt Ltd.	Mr. Mithun Shashank	Ms. Padmaja Kaul

11	TA (AT) No. 278/2021 (CA (AT) No. 67/2020	Manjunath Dasappa & Anr. Vs Transglobal Power Ltd. & 4 Ors.	Mr. Siddhartha Sharma	Mr. Kaustav Saha R5
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024	Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goyal, RP of Bhadreshwar Vidyut Pvt. Ltd.	Ms. Aishwarya Subramani	Mr. Ramakant Rai
13	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy, RP of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O&M Services Ltd. & 3 Ors.	Mr. TK Bhaskar Mr. Mayan H Jain	Ms. J Parimalam-R2, R3
14	Comp App (AT) (CH) (Ins) No. 185/2023 For Stay IA No. 589/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Limited & 7 Ors. WITH	Mr. Arun C Mohan	Mr. Adithya Reddy- R1 Mr. Y Suryanarayana- R7
15	Comp App (AT) (CH) (Ins) No. 200/2023 For Stay IA No. 658/2023 For Direction IA No. 826/2023 Additional docs. IA No.1286/2023	Reactive Metals of India Pvt. Ltd. & Anr. Vs Southern Power Distribution Company of Telangana Ltd. & 7 Ors. WITH	Mr. Y Suryanarayana	Mr. Adithya Reddy- R1
16	Comp App (AT) (CH) (Ins) No. 228/2023 For Stay IA No. 742/2023 For Urgent Listing IA No. 740/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd.& 7 Ors.	Mr. D Narendar Naik	Mr. Adithya Reddy- R1 Mr. Y Suryanarayana-R5

17	Comp App (AT) (CH) (Ins) No. 278/2023 To Dispense with IA No. 852/2023	The Recovery Officer, Employees' Provident Fund Organization Vs Mr. G Gunasekaran, Liquidator, Sapphire Spinners India Pvt. Ltd.	Mr. PK Panneer Selvam	Mr. V Manivannan
18	Comp App (AT) (CH) (Ins) No. 281/2023 For Condone Delay IA No. 861/2023 Delay in re-filing IA No. 858/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Ms. Anuradha Bisani, Liquidator of Lanco Infotech Ltd.	Mr. ST Raja	Ms. Anuradha Bisani
19	Comp App (AT) (CH) (Ins) No. 343/2023 For Stay IA No.1042/2023	George Varkey Liquidator, M/s. Propyl Packaging Limited Vs Deputy Commissioner, SGST	Mr. Harikumar G Nair Mr. Jerin Asher Sojan	Mr. EK Kumaresan
20	Comp App (AT) (CH) No. 23/2024 For Exemption IA No. 382/2024 For Stay IA No. 383/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Mr. Shrikant Gopilal Rathi & 3 Ors. WITH	Dr. SV Rama Krishna Ms. Lakshana Viravalli	Mr. K Gowtham Kumar/Caveator
21	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 7 Ors.	Mr. CV Shailandhran	
22	Comp App (AT) (CH) No. 25/2024 For Stay IA No. 451/2024	Mr. Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors.	Mr. K Rajendran	Dr. SV Ramakrishna R2 R3

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	TA (AT) No. 257/2021 (Comp App (AT) (Ins) 30/2021 For Exemption IA No. 71/2021 For Stay IA No. 72/2021)	Acme Chem Ltd & Anr. Vs Grove Ltd. & 3 Ors.	Mr. Ravi Rajagopalan	Mr. T Ravichandran- R2 Mr. PV Dinesh- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24	Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV
25	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. M Sameer Hussain	Mr. T.V.S. Kumar R1
26	Comp App (AT) (CH) No. 64/2022 For Stay IA No 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. M Sameer Hussain	Mr. T.V.S. Kumar R1
27	Comp App (AT) (CH) No. 109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 2 Ors. WITH	Mr. M Sameer Hussain	Mr. T.V.S. Kumar R1
28	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd.	Mr. M Sameer Hussain	Mr. T.V.S. Kumar
29	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt. Ltd.	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
30	Comp App (AT) (CH) (Ins) No. 420/2022 For Condone Delay IA No.1029/2022 For Stay IA No.1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	

31	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024	Dhatri Real Estate & Developers & Anr. Vs K. Sivalingam, RP NCS Sugars Ltd. & 4 Ors.	Mr. Bendi Ravi Teja	Mr. Y Suryanarayana-R1 Mr. Varun Srinivasan- R5
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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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